

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

101. I.A. 1745/2022

In

C.P.(IB)-281(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Steel and Scrap Private Limited

V/s.

Goa Invescast Limited.

**Appearance**

For Applicant : Adv. Ashish V. Jha

For Respondent : Adv. Durgaprasad Halwai

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1745/2022**

Pursuant to the order dated 04.12.2023, the applicant has filed the written submission on 22.12.2023. Written submission has also been filed by R2. Despite opportunity Provident Fund has chosen not to file written submission.

**Order is reserved.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)